

**CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR**

Original Application No.189/2009

Date of decision:12.09.2011

**Hon'ble Dr. K.B. Suresh, Judicial Member,
Hon'ble Mr. Sudhir Kumar, Administrative Member.**

Jagmal S/o Late Shri Bhim Ram, aged 30 years, R/o Near Sadaram Mandir, Indira Colony, Ward No.29, Barmer; Shri Bhim Ram deceased-Mate in the office of Garrison Engineer (Air Force) MES, Uttaralia, District Barmer.

: Applicant.

Mr. Vijay Mehta, counsel for applicant.

Versus

1. Union of India, through the Secretary to the Government of India, Ministry of Defence, Raksha Bhawan, New Delhi.
2. Chief Engineer (Air Force), MES, Camp Hanuman, Ahmedabad.

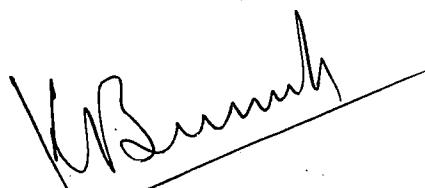
: Respondents.

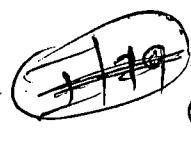
**Mr. Niranjan Mathur, proxy counsel for
Mr. Kuldeep Mathur, counsel for respondents.**

ORDER (ORAL)

Per Dr. K.B. Suresh, Judicial Member

Heard both the learned counsels. We had examined the pleadings and the records of this case, and found that the respondents have considered the case of the applicant for appointment on compassionate grounds after marshalling all the vacancies available to them at least on eight occasions. The details of such consideration are also available in the files, even though, it was done on a quarterly basis. Sufficient number of opportunities in a three year span is seen allowed to him.

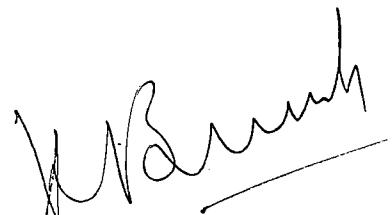




2. Having convinced ourselves that the appropriate opportunities have been given to the applicant for appointment on compassionate grounds, and ^{he} could not be accommodated on h. comparative basis, therefore, there is no merit in the O.A. and it is hereby dismissed. No order as to costs.



[Sudhir Kumar]
Administrative Member



[Dr. K.B. Suresh]
Judicial Member

rss